

**THE PREVENTIVE DETENTION (CONTINUANCE)
ACT, 1957**

No. 54 OF 1957

[24th December, 1957]

An Act to continue the Preventive Detention Act, 1950, for a further period.

BE it enacted by Parliament in the Eighth Year of the Republic of India as follows:—

1. This Act may be called the Preventive Detention (Continuance) Act, 1957. Short title.

1950. 2. In sub-section (3) of section 1 of the Preventive Detention Act, 1950, for the figures, letters and words "31st day of December, 1957", Amendment of section 1. the figures, letters and words "31st day of December, 1960" shall be substituted.